

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/96(KB)2021
COMP.APPL/98(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	MAJOR ASHUTOSH SRIVASTAVA (RETD.) VS GLOCAL HEALTHCARE SYSTEMS PRIVATE LIMITED
UNDER SECTION	SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Mr. Amit Gupta,CS] For the Petitioners

Ms. Urmila Chakraborty, Adv.] For the Respondent No.1
Ms. Sonali Ghosh Panda, Adv.]
Mr. Sagnik Mukherjee, Adv.]

Mr. Pratik Ghose, Adv.] For the Respondent No. 4
Mr. Avishek Roy Chowdhury, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Respondent No.1 submitted that pleadings are over.
3. List the matter on **27.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**